

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3419

ANSWERED ON:12.02.2014

ALLOCATION OF SPECTRUM

Deo Shri Kalikesh Narayan Singh;Krishnaswamy Shri M.;Natarajan Shri P.R.;Shekhar Shri Neeraj;Singh Shri Yashvir;Siricilla Shri Rajaiah;Venugopal Shri P.;Viswanathan Shri P.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government proposes to auction/allot spectrum in various bands to telecom companies;
- (b) if so, the details thereof along with the salient features of guidelines/regulations set up for the same;
- (c) whether the Government has received complaint that spectrum is not available to the new and smaller telecom operators in a fair and transparent manner;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to ensure transparency in spectrum allocation and pricing?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) Yes, Madam.

(b) The Notice Inviting Applications (NIA) dated 12.12.2013 has been issued for auction of spectrum in 1800 MHz and 900 MHz bands indicating the guidelines/regulations for allotment of spectrum through auction. The Auction commenced on 3rd February, 2014 and is in progress.

(c) to (e) Provision have been made in the NIA, placed in the public domain before commencement of the auction, for participating in the auction by the new entrants as well as existing operators.